

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:2226

ANSWERED ON:03.08.2015

Performance of Steel Sector

Yeddyurappa Shri B. S.

**Will the Minister of STEEL be pleased to state:**

- (a) whether the Government has recently reviewed the performance of the Steel Companies of public and private sector;
- (b) if so, the details thereof, sector-wise;
- (c) the details of cess collected under the Steel Development Fund and funds distributed therefrom during each of the last three years; and
- (d) the details of representations received from the main steel producers in this regard and the action taken thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF (SHRI VISHNU DEO SAI)  
STEEL AND MINES

(a)&(b): Ministry of Steel regularly reviews the performance of its public sector undertakings. In these meetings, the issues of Central Public Sector Enterprises (CPSE) to be taken up with other Ministries/Departments as also with other State Governments are identified/flagged and pursued.

Steel is a deregulated sector and the role of the Government is that of a facilitator only and hence Government has no control over the performance of private sector steel industry.

(c) Steel Development Fund (SDF) was constituted vide notification of Ministry of Steel & Mines dated 27th December 1978, in exercise of Clause 17B of the Iron & Steel Control Order 1956. An element called the Development Surcharge @ Rs.100.00 per tonne on selected items of steel was fixed on the ex-works price of iron & steel, which the then Main Producers remitted to the fund. However, the SDF levy was abolished w.e.f. 21st April 1994.

The total annual expenditure borne out of the SDF during the last three years is as under:

Year Total expenditure borne out of the SDF

(Rs. in crore)

2012-13 36.16

2013-14 53.15

2014-15 46.80

(d) M/s Tata Steel Limited has filed a Writ Petition in the Calcutta High Court regarding Steel Development Fund which is sub-judice.

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